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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/03/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/27/2016
NAME OF THE PETITIONER(S) : S. Padma and Another
NAME OF THE RESPONDENT(S) : Marutham Farms Pvt Ltd and 3 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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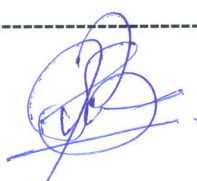
REPRESENTATION BY WHOM

1. PRASANNA VENKATESH

Counsel for R1-R3

T.V.P. Sai Vihari
Mr Ciba Vishnu

Counsel for
Petitioner


T.V.P. Sai Vil

ORDER

Shri T V P Sai Vihari, counsel for petitioner present. Shri C Prasanna Venkatesh, counsel for R1 to R3 present. Counsel for R4 called absent. No representation. Counsel for petitioner failed to furnish the correct address of the respondents in CA 16/2017. At request time extended with a direction to furnish the proper address by the next date of hearing. Further counsel for petitioner is directed to inform the next date of hearing to R4 in the main CP. Put up on **31.03.2017 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)